

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 3rd JULY, 2024, 10:30 A.M.

**IA (IBC)/126/GB/2024
In CP (IB)/24/GB/2019**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

In the Matter of	Punjab National Bank Vs Shree Sai Prakash Alloys Pvt. Ltd.
Under Section	U/s 7 of IBC, 2016

For Petitioner (s) : Mr. N. Das, Adv.

For Respondent (s) :

ORDER

IA (IBC)/126/GB/2024

Ld. Counsel Mr. Nishant Das appears through VC on behalf of the petitioner. There is no representation for Respondents. The Ld. Counsel appearing for the applicant is directed to issue private notice to all the respondents by Speed- Post and by E-mail and file affidavit of service, at least three days before the next date of hearing. Registry is also directed to issue notice by Speed- Post and by E-mail to the respondents.

List for further consideration on **18.07.2024**.

Sd/-

**Satya Ranjan Prasad
Member (Technical)**

Sd/-

**H.V. Subba Rao
Member (Judicial)**